

(4) (i) A copy of the Annual Report of the Indian Institute of Technology, Kharagpur, for the year 1964-65.

(ii) A statement showing reasons for delay in laying the above Report.
[Placed in Library, See No. LT-1875/67]

(5) A copy of the Annual Report of the Indian Institute of Science, Bangalore, for the year 1966-67. [Placed in Library, See No. LT-1876/67]

(6) A copy of the Annual Report of the Indian Institute of Management, Ahmedabad, for the year 1966-67. [Placed in Library, See No. LT-1877/67]

certain amendments to the Indian Administrative Service (Fixation of cadre strength) Resolutions, 1955.
[Placed in Library, See No. LT-1878/67]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTEENTH REPORT

SHRI KHADILKAR (Khed) : I present the Sixteenth Report of the Committee on Private Members' Bills and Resolutions.

12.05 HRS.

At this stage Shri Hukam Chand Kachwai set fire to a document in his hand; this was immediately put out by Shri Kanwar Lal Gupta.

MR. SPEAKER : I think, I cannot stand it; it is too much. He must apologize to the House.

SHRI NATH PAI (Rajapur) : You should strongly reprimand him for this. You should have objected to that...

MR. SPEAKER : I have already said that.

SHRI SURENDRANATH DWIVEDY (Kendrapara) : We cannot tolerate this.

MR. SPEAKER : It is a very serious matter. The House has to take a serious note of it. It is a very serious matter... (Interruption)

SOME HON. MEMBERS rose—

MR. SPEAKER : Order, order. Will all the members please sit down? I have said that it is a serious matter. Let us take a serious notice of this. I am really unhappy.

श्री अटल बिहारी वाजपेयी (बलरामपुर) : अध्यक्ष महोदय, जो कुछ भी हुआ है, उसके लिये हम सबको खेद है...

श्री अमृत नाहाटा (वाड़मेर) : पहले से नाटक करके आते हैं... (अवधान)

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : I beg to lay on the Table a copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951 :—

(1) G.S.R. 1680 published in Gazette of India, dated the 11th November, 1967, making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954.

(2) G.S.R. 1681 published in Gazette of India, dated the 11th November, 1967, making certain amendments to the Schedule to the Indian Police Service (Fixation of cadre strength) Regulations, 1955.

(3) G.S.R. 1683 published in Gazette of India, dated the 11th November, 1967, cancelling G.S.R. Nos. 1547 and 1548, dated the 21st October, 1967.

(4) G.S.R. 1723 published in Gazette of India, dated the 18th November, 1967, making